(b) Out of these five proposals, four were received in the second half of 1986 and the fifth one received in February, 1987.

## [English]

## Safety Measures for Projects of Once in Mabarashtra

3969. SHRI D. B. PATIL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the safety measures adopted at Nhava and Pirwadi, Tehsil---Urban, Raigad District, Maharashtra where projects of Oil and Natural Gas Commission have been situated; and

(b) The loss suffered in 1985-86 and 1986-87 due to fire accidents at these projects?

THE MINISTER OF STATE OF THE OF PETROLEUM AND MINISTRY MINISTER OF NATURAL GAS AND STATE IN THE MINISTRY OF FINANCE BRAHMA DUTT) : (a) The (SHRI measures include establishment of fulfledged Fire Stations at both these places with a dequate fire-fighting equipments, roundthe-clock watch on safety and operations, declaring of Urban Plant (Pirwadi) and Nhava, Supply areas as non-smoking zones etc.

A disåster preparedness plan has also been made for Uran.

(b) No mojor fire accident took places in these years at Uran (Pirwadi).

At Nhava although no such fire accidents occured in 1985-86, in May 1986 a fire accident took place in a shed causing an estimated loss of Rs. 37.9 lakhs.

### Setting up of holding Company for Sick Public Enterprises

3970. SHRI Y. S. MAHAJAN : Will have Minister of INDUSTRY be pleased to ttate : (a) the reasons for forming two holding companies namely; the Bharat Bhari Udyog Nigam (BBUNL), Calcutta and Bharat Yantra Nigam Limited (BYNL), Allahabad by converting fourteen public enterprises into subsidiaries ;

(b) whether it is a fact that all the fourteen public enterprises which have been made subsidiaries of the above holding companies had been incurring losses and were chronically sick ;

(c) if so, whether Government are convinced that by forming the holding companies the working of these fourteen loss making units will improve considerably and these will become viable;

(d) the likely impact of formation of holding companies on the functioning of subsidiary units in physical and financial terms; and

(e) the effect on workers and other employees of subsidiary enterprises;

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTER-PRISES IN THE MINISTRY OF INDUS-TRY (PROF. K. K. TEWARY): (a) On the recommendations of Expert Committees, the two Holding Companies have been formed to improve the autonoy, over-all efficiency and inter-unit coordination between the constituent Public Sector Enterprises.

(b) No. Sir.

(c) It is expected that working of these companies will improve considerably.

(d) The likely impact is that the performance of subsidiary companies would improve in physical and financial terms.

(e) The workers and other employees of subsidiary enterprises are not likely to get affected adversely.

# [Translation]

# Grant of Pension Benefit to Employees of Khadi Gramodyog Ayog

3971. SHRIMATI VIDYAVATI CHATURVEDI Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 2191 on 18 11.1986 regarding pension to employees of Khadi and Village Industries Commission engaged in trading activities and state.

(a) whether information regarding financial implication of the scheme to grant pension to KVIC employees has been received from the Commission ; and

(b) if so, the decision taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes. Sir.

(b) The matter is being examined in consultation with the concerned Ministries in the Government.

[English]

National Policy on Paper

3972. SHRI NARSING SURYA-VANSHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the All India Small Paper Mills Association (AISPMA) has urged Government to formulate a national policy on paper to promote the healthy growth of the industry, and

(b) if so, the action proposed to be taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-LOPMENT IN THE MINISTRY OF INDUS-TRY (SHRI M. ARUNACHALAM) : (a) and (b). A note was submitted by the All India Small Paper Mills Association for the consideration of the Committee set up under the Chairmanship of Secretary (Industrial Development) to look into the financial aspects of paper industry wherein the Association had urged evolving a national policy will ensure the prosperity of the entire paper industry in the decade to come. The Committee has not concluded its deleberations.

#### World Bank Assistance for setting up of Power Plants in Kerala

3973. SHRI K. KUNJAMBU : Will the Minister of ENERGY be pleased to state :

(a) whether there is any proposal to obtain World Bank assistance for setting up power plants in Kerala ; and

(b) if so, the names of projects presently under consideration and other details ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) and (b). There is no propgosal presently under consideration for World Bank assistance for any new project in Kerala.

### Progress of Piyala LPG Bottling Plant

3974 LAUITESHWAR PRASAD SHAHI ; Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state ;

(a) the progress of LPG bottling plant at Piyala ; and

(b) the time by which it is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) and (b). Civil work including construction of buildings, sheds, roads, compound wall etc. is in progress. The bottling plant is scheduled to be completed by March, 1988.

### Increase in Application Fee for Industrial Approvals

3975. SHRI VISHNU MODI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Department of Industrial Development has